

taken by the Union Public Service Commission to introduce regional languages as the media of examinations for the All India Services Examination has been resented to by 55 Members of Parliament; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir.

(b) The Government are of the view that no difficulty will be faced by the candidates due to introduction of the languages mentioned in the eighth Schedule to the Constitution as media of Civil Services Examination from this year because the candidates have the option to answer the papers in English. This was also the recommendation of the Committee on Recruitment Policy and Selection Methods popularly known as the Kothari Committee.

Antyodaya as a Centrally sponsored scheme

724. SHRI VIREN J. SHAH: Will the PRIME MINISTER be pleased to state:

(a) whether the Rajasthan Government has approached the Planning Commission for treating Antyodaya as a Centrally sponsored scheme; and

(b) if so, what action the Planning Commission have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) Yes, Sir.

(b) The Antyodaya approach identifying the poorest sections of the population, determining their needs, devising schemes for assisting the identified families and directing resources specifically to this end—is built into the various area development schemes, including integrated rural development, which are centrally-sponsored. It is not proposed to introduce any new centrally-sponsored scheme for this purpose.

Naxalite prisoners in the country

725. SHRI KALYAN ROY: Will the Minister of HOME AFFAIRS be pleased to refer to the reply to the Un-starred Question 1003 in the Rajya Sabha on the 8th December, 1977 and state:

(a) what is the number of Naxalites and alleged Maoists who are at present sent in jails in each State and the Union Territory and what is the number amongst them against whom warrants are pending during the years 1977 and 1978;

(b) what is the number out of them who have been condemned to death;

(c) what is the number of Naxalites released during 1978 in each State and Union Territory;

(d) whether the Naxalite movements have subsided and if so, the details thereof;

(e) whether there have been fresh encounters of Naxalites with police and Central Reserve Police in 1978;

(f) if so, what is the number of Naxalites killed in such clashes giving details of the places where such clashes took place; and

(g) whether Government propose to hold dialogue with the Naxalites in order to normalise the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A statement showing the number of Naxalites in Jail as on 31st December, 1978 is attached. The number of Naxalites against whom warrants are pending during the years 1977 and 1978 is being ascertained.

(b) and (c) Information is being collected.

(d) No, Sir.

(e) and (f) The facts are being ascertained.

(g) No, Sir.